

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(55)

T.C.S.P. No. 151/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. VIRAG TULZAPURKAR	SENIOR ADVOCATE	
2.	MR. PHEROZE MEHTA	ADVOCATE	
3.	MR. TAPAN DESHPANDE	ADVOCATE	<i>Deshpande</i>
4.	MS. PRIYA PATWA	ADVOCATE	<i>Jain</i>

1/b CYRIL AMARCHAND MANGALDAS  
ADVOCATES FOR PETITIONER

ORDER

TCSP No. 151/230-232/NCLT/MB/MAH/2017

At request of the RoC, list this matter on 08.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)